

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 35**

**CP No. 9/Chd/Hry/2021**

**Under Section 241 & 242, CA 2013**

**In the matter of:-**

Saubhagya Ornaments pvt. Ltd

....Petitioner

Vs.

SBS Agrotech Pvt. Ltd

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 08.12.2022.

Sd/-  
**Court Officer**

September 27, 2022  
PB